

[Shri Namo Narain Meena]

- (iii) Memorandum of Understanding between the Government of India (Ministry of Finance) and Security Printing & Minting Corporation of India Limited (SPMCIL), for the year 2013-14.

[Placed in Library. *See* No. LT 9485/15/13]

**MoU between Government of India and IMPCL**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI SANTOSH CHOWDHARY): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Health and Family Welfare, Department of AYUSH) and the Indian Medicines Pharmaceutical Corporation Limited (IMPCL), for the year 2013-14.

[Placed in Library. *See* No. LT 9481/15/13]

**Notifications of the Ministry of Finance**

SHRI NAMO NARAIN MEENA: Sir, I lay on the Table—

- (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under Section 159 of the Customs Act, 1962:—
- (1) S.O. 963 (E), dated the 15th April, 2013, amending Notification No. S.O. 748 (E), dated the 3rd August, 2001, to substitute certain entries in the original Notification, along with Explanatory Memorandum and delay statement.
  - (2) S.O. 988 (E), dated the 17th April, 2013, amending Notification No. S.O. 748 (E), dated the 3rd August, 2001, to substitute certain entries in the original Notification, along with Explanatory Memorandum and delay statement.
  - (3) S.O. 993 (E), dated the 18th April, 2013, regarding rate of exchange of conversion of foreign currency into Indian currency or *vice-versa* for the purpose of assessment of imported and export goods, along with Explanatory Memorandum and delay statement.